

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III

CP - 25/2017

IN THE MATTER OF:

M/s. Vinod Khanna & Others (P) Ltd.

.....PETITIONER

Vs.

M/s. Amritsar Swadeshi Woolen Mills (P) Ltd.

... Respondent

SECTION :

Under Section 397/398

Order delivered on 19.7.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/applicants : -

For the Respondent : -

ORDER

The oral submission of the Counsel for the Applicant heard in CA No.405/2012.

For the submissions of the respondent in the above Company Application, post the matter on 24.7.2017

— Sd —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
19.7.2017